

**Title:** Regarding police case against the former Chief Minister of Tamil Nadu.

SOME HON. MEMBERS: Sir, what about the Tamil Nadu issue? ... (Interruptions)

MR. SPEAKER: It is entirely a law and order matter of that State. How can you raise it in the House?

... (Interruptions)

SHRI R. MUTHIAH (PERYAKULAM): Sir, the Chief Minister of Tamil Nadu is using the Government machinery to take revenge on his political rival. ... (Interruptions)

1304 hrs

(At this stage, Shri C. Gopal and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: I have allowed Shri Muthiah. What is this?

1304 hrs

(At this stage, Shri C. Gopal and some other hon. Members went back to their seats.)

MR. SPEAKER: You simply come into the well of the House on every issue! This is not a good practice.

... (Interruptions)

SHRI R. MUTHIAH : Mr. Speaker, Sir, the Tamil Nadu Government has made a false statement... (Interruptions)

MR. SPEAKER: Hon. Members, I have called Shri Muthiah. Please take your seats.

... (Interruptions)

Procedure of this House, this cannot be raised here... (Interreptions)... If you allow him, you have to allow me also.... (Interruptions)

SHRI SURESH KURUP : Sir, how can he raise such issues here? It is a State subject... (Interruptions)

SHRI R. MUTHIAH : Sir, the Tamil Nadu Police has registered a case of attempt to murder and wrongful confinement against the former Tamil Nadu Chief Minister on a concocted theory that she has beaten up an auditor ... (Interruptions)

MR. SPEAKER: Shri Muthiah, please hear me first. This is a State matter.

SHRI R. MUTHIAH : Sir, this is not a State matter.

MR. SPEAKER: This is a State matter. How can you raise it in this House?

... (Interruptions)

MR. SPEAKER: Shri Muthiah, how can you discuss law and order matters in this House?

... (Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions)\*

MR. SPEAKER: Shri Muthiah, please take your seat.

... (Interruptions)

MR. SPEAKER: Shri Muthiah, we have to follow the procedure of the House and this issue cannot be raised here.

... (Interruptions)

KUMARI MAMATA BANERJEE : What is this Sir? Shri Muthiah should be allowed to raise this issue... (Interruptions)

MR. SPEAKER: I am appealing to the hon. Members to please take their seats.

... (Interruptions)

MR. SPEAKER: Shri Muthiah, please understand. This is purely a law and order matter.

SHRI R. MUTHIAH : Sir, it is not at all a law and order matter ... (Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions) \*

MR. SPEAKER: Shri Muthiah, you had also been a Presiding Officer. You know about the procedure. How can you raise such matters here?

... (Interruptions)

MR. SPEAKER: Shri Baalu, please take your seat.

... (Interruptions)

SHRI R. MUTHIAH : We are appealing to this Government to intervene in this matter... (Interruptions)

MR. SPEAKER: Do not come to the well. If you come to the well, we will take action against all of you.

... (Interruptions)

1313 hrs

(At this stage, Shri C.Gopal and some other hon. Members came and stood on the floor near the Table.)

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\* Not Recorded.

MR. SPEAKER: Please go to your seats.

... (Interruptions)

MR. SPEAKER: Please go to your seats. First of all, you should know the procedure of the House. Without following the rules and procedure, how can you raise such issues?

... (Interruptions)

1314 hrs

(At this stage, Shri C. Gopal and some other hon. Members went back to their seats.)

... (Interruptions)

MR. SPEAKER: Shri Muthiah, you have made your point. Please take your seat.

... (Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions)\*

MR. SPEAKER: Shri Baalu, why are you unnecessarily disturbing the House?

... (Interruptions)

MR. SPEAKER: Shri Muthiah, please take your seat. How can you go out of the procedure?

... (Interruptions)

MR. SPEAKER: There is important business to be transacted. Hon. Prime Minister has to speak. What is this?

(Interruptions)

MR. SPEAKER: Mr. Minister, this is not good.

(Interruptions)

MR. SPEAKER: Shri R. Muthiah, please take your seat. I am appealing to you.

(Interruptions)

MR. SPEAKER: Shri T. R. Baalu, please take your seat.

(Interruptions)

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MR. SPEAKER: How can I run the House, if everybody behaves like this? It is not only the duty of the Chair to run the House; hon. Members must also cooperate with the Chair.

(Interruptions)

MR. SPEAKER: Please take your seat. Once again, I am appealing to you.

(Interruptions)

MR. SPEAKER: Shri T. R. Baalu, please take your seat. Hon. Prime Minister will now speak.

(Interruptions)

MR. SPEAKER: We do not have any zero hour today. Please take your seats.

(Interruptions)

MR. SPEAKER: You can raise the matters tomorrow, not today. Please take your seats.

(Interruptions)

MR. SPEAKER: Please understand. You can raise the matters, not today.

(Interruptions)

MR. SPEAKER: Now the hon. Prime Minister will speak.

... (Interruptions)

MR. SPEAKER: Dr. Shakeel Ahmad, I will allow you tomorrow, not today. I am not allowing you now. Hon. Prime Minister will now speak.

(Interruptions)

MR. SPEAKER: Shri R. Muthiah, please take your seat.

SHRI R. MUTHIAH : In protest, we are walking out of the House.

1318 hours

(At this stage, Shri R. Muthiah and some other hon. Members left the House.)

MR. SPEAKER: Shri Rama Nand Singh, you have given notice. I have called for the facts of the case.

... (Interruptions)

MR. SPEAKER: Hon. Prime Minister will now speak.

PROF. P.J. KURIEN : Your Minister has staged a walk out. What is your reaction to that? ... (Interruptions)

MR. SPEAKER: Order please.

... (Interruptions)

PROF. P.J. KURIEN : We want to have a reaction from the hon. Prime Minister. ... (Interruptions)

MR. SPEAKER: Prof. Kurien, please take your seat.

... (Interruptions)

SHRI VAIKO (SVAKASI): Why are you disturbing him? ... (Interruptions)

MR. SPEAKER: No running commentaries please.

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